

**CITY CIVIL AND SESSIONS COURT, BORIVALI DIVISION,
DINDOSHI**

OFFICE ORDER NO. 13 OF 2020

Sub.: Court and Office working hours for the Judicial Officer and employees of this court in view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.

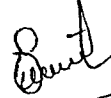
- Ref.:**
- 1) High Court, Bombay, Circular dt. 20.03.2020.
 - 2) High Court, Bombay Circular, dt. 23.03.2020, 15.04.2020 and 04.05.2020.
 - 3) Government of Maharashtra Order No. DMU/2020/C.R. No. 92/DisM-I, dt. 17.05.2020 and 31.05.2020.
 - 4) High Court, Bombay email dt. 04.06.2020 alongwith Standard Operating Procedure dt. 03.06.2020.
 - 5) High Court, Bombay, Circular dt. 16.06.2020 (modified SOP)

In pursuance to the modified Standard Operating Procedure dated 16.06.2020, issued by the Hon'ble High Court, Bombay, and in continuation of Office Order No. 11 of 2020 dt. 30.06.2020 I, S. S. Sawant, 2nd Additional Principal Judge, City Civil & Sessions Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT the City Civil & Sessions Court, Dindoshi shall function w.e.f. 01.08.2020 till 16.08.2020 with limited Courts in One shift only from 11.00 a.m. to 2.00 p.m. as per the arrangements made in **Annexure – I** hereto. Such Courts shall take urgent matters only as were being during lockdown period prior SOP dated 03.06.2020 under reference at Sr. No. 4. Whereas the Office shall functioning between 10.30 a.m. and 2.30 p.m. during aforesaid period. The rest of provisions envisaged in SOP dated 03.06.2020 shall apply mutatis mutandis. Arrangement for the period commencing from 17.08.2020, will be made separately upon receipt of advisory from the Hon'ble High Court, Bombay.

Kindly note that the seating arrangement for the Lawyers is made at the 3rd Floor in Room No. 313 in between 10.30 a.m. to 2.30 p.m. Lawyers to strictly follow the norms of Social distancing.

City Civil and Sessions Court,)
Dindoshi)

Date : 31st July, 2020)


(S. S. Sawant) 31/7/2020
2nd Addl. Principal Judge

Copy forwarded with Compliments for information to:-

1. The Hon'ble Principal Judge Shri. S. B. Agrawal and all the Hon'ble Judges of City Civil & Sessions Court at Gr. Mumbai and Dindoshi for information.
2. All the Registrars and other officers of City Civil & Sessions Court Gr. Mumbai and Dindoshi.
3. Court Manager, Dindoshi.
4. All the G.P/PP at City Civil Gr. Mumbai and Dindoshi.
5. Bar Association at Gr. Mumbai and Dindoshi.